

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2019

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| | For the Petitioner (s): | Mr. Puneet Singh Bindra and Mr. Sanampreet Singh, Advocates | | |
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| | For the Respondent (s): | Mr. Sumit Pahwa and Mr. Varun Sharma, Advocates | | |
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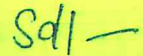
ORDER

Arguments part heard.

To come up for further arguments on 26th February, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)